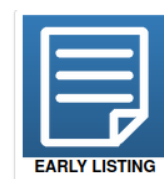


HIGH COURT OF GUJARAT

User Guide - Online Request for Early Listing of Matters
[Notification No. RJ/17/2023 and ITC/171/2023 - dtd. 23-08-2023]

Date: 01-09-2023

1. From the High Court website <https://gujarathighcourt.nic.in/>, please click on Case Status/Judgments/Orders link on the right side of the page. This link can also be directly accessed from <http://gujarathc-casestatus.nic.in/gujarathc/>.



2. Please click on the Early Listing Request icon

3. The early listing online request will be accepted from 8.00 am to 10.00 am on Court Working days.


4. Learned Advocate should enter his/her Advocate Code in the input box given **APPLY FOR EARLY LISTING** as follows:

Enter Advocate Code/Party-in-Person Code

5. An OTP will be sent in SMS to the registered mobile number.

6. Registered Case No. is to be entered in this screen. I. A. s can also be selected through this entry box. Only the matters wherein the concerned Adv. code is updated, will be accepted for early listing requests.

OTP HAS BEEN SENT TO THE REGISTERED NUMBER(S): 94XXXXXX88

Enter OTP	<input type="text"/>
CASE DETAILS	
<input checked="" type="radio"/> Registration	
CASE TYPE	<input type="text" value="Select"/>
CASE NO	<input type="text" value="CASE NO"/>
YEAR	<input type="text" value="YYYY"/>
CLASSIFICATION	
IA's	<input type="text"/>
Bench	<input type="text"/>
Reason for Urgency	<input type="text"/>
String Verification	<input type="text"/>
 <input type="button" value="Reload"/>	
<input type="text"/>	
<input type="button" value="SUBMIT"/> <input type="button" value="RESET"/>	

7. After entering the OTP received in SMS and the case details of the matter to be requested for early listing and CAPTCHA [String Verification] shown on the screen, please click on SUBMIT button.
8. SMS and email would also be sent to the Ld. Advocates of both sides in the matter informing about such early listing request having been received in the matter.
9. The early listing request platform will confirm through a dialogue box on the screen that the matter has been noted for early listing request hearing before the Hon'ble Bench as shown in the screen on the same Court working day.
10. Upon hearing about the urgency by the Hon'ble Court, the matter can be listed on the day as may be directed by the Hon'ble Court. If no early/urgent date is given, the matter would be listed on the Next Listing Date as updated in the matter.
